

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

**New Delhi, dated the 08.10.2018**

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBEC for the week –01.10.18 to 05.10.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –01.10.18 to 05.10.18.

**1. Administrative Changes:-**

- Order regarding appointment of Dr. Prem Chand Varma, Addl. Director General, DGEP to attend the 3<sup>rd</sup> Summer Youth Olympics Games as a Team Official/Manager to be held at Buenos Aires (Argentina) from 6<sup>th</sup> to 18<sup>th</sup> October, 2018, has been issued vide Office Order No. 143/2018 dated 03.10.2018.
- Order regarding placing services of Shri manish Kumar Jha, IRS(C&CE: 2008), as Deputy Secretary in the Department of Economic Affairs under Central Staffing Scheme, has been issued vide Office Order No. 144/2018 dated 05.10.2018.
- Order regarding posting of 02 Group A Officers as OSD(Legal) in CBIC on loan basis, has been issued vide office order No. 145/2018 dated 05.10.2018.
- Order regarding posting of Shri Amaresh Kumar, Joint Commissioner, Tirupati GST Commissionerate to GST Policy Wing, CBIC on loan basis, has been issued vide office order No. 146/2018 dated 05.10.2018.

**2. Legislative Changes:-**

- Notification No. 50/2018-Cus (ADD), dated 05.10.2018 has been issued to levy definitive anti-dumping duty on nylon filament yarn imported from Vietnam and European Union.
- Notification No. 21/2018-CE, dated 04.10.2018 has been issued to amend Notification No. 11/2017-Central Excise dated 30.06.2017 in order to reduce Central Excise duty rates on motor spirit (petrol) and High-speed diesel.

**3. Any Circular/Instruction:-**

- Circular No. 35/2018-Cus-IV(N.T.) dated 01.10.2018 issued for Advisory Circular for registration of beneficiaries on ICEGATE.
- Instruction No. 15/2018-Cus-IV(N.T.) dated 04.10.2018 issued for clarification in relation to applicability of provision of Customs Act to Cruise Tourism.

(Hemambika R. Priya )  
Commissioner(Coordination)

1. Chairman, CBIC
2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
6. Member(Budget & Investigations)
7. Member(Admn)

**Copy for information to:**

Commissioner (CX)/ Commissioner (ST)/ Commissioner (Legal)/ Commissioner (PAC)/  
Commissioner (Cus &EP), Commissioner (RI&I)/Commissioner (GST) /Commissioner(DTPS) / JS(Admn)/  
JS(Cus)/ JS(TRU-I)/JS(TRU-II)/JS (Review)/JS (DBK)/Web-Master.

